

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 26 /Confdl./2015
II-2-74/2009 (Part-3)

Dated 12th January, 2015

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Indore**, is organizing 6 days "Training on Mediation" programme between 18th to 24th January, 2015 at Indore.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Dewas, Shajapur, Dhar, Mandleswar, Burhanpur & Khandwa (32 Officers in all)** whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 27 /Confdl./2015
II-2-74/2009 (Part-3)

Dated 12th January, 2015

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Dr. Shiv Kumar Mishra, Special Judge SC/ST (P.A.) Act, Dewas.
2. Shri Yeshwant Singh Parmar, A.D.J., Agar, District Shajapur.
3. Shri Atulya Saraf, A.D.J., Manawar, District Dhar.
4. Shri Anish Kumar Mishra, II A.D.J., Mandleshwar.
5. Shri Dev Narayan (Shukla), A.D.J., Dharampuri, District Dhar.
6. Shri Naththu Singh Dawar, IV A.D.J., Mandleshwar.
7. Shri Kailash Chandra Yadav, A.D.J., Susner, District Shajapur.
8. Shri Ajay Singh Thakur, C.J-I & ACJM, Sardarpur, District Dhar.
9. Smt. Sandhya Manoj Shrivastava, C.J-I, Manawar, District Dhar.
10. Shri Hemant Kumar Yadav, AJ to C.J-I, Susner, District Shajapur.
11. Shri Kishore Kumar Gehalot, III C.J-I, Khandwa.
12. Smt. Sonal Patel, II AJ to I C.J-I, Shajapur.
13. Shri Suraj Singh Rathod, AJ to C.J-I, Harsud, District Khandwa.

14. Smt. Rashmi Baltar, II C.J-I, Burhanpur.
15. Shri Abhishek Saxena, III C.J-II, Burhanpur.
16. Shri Shrish Kailash Shukul, IV AJ to I C.J-II, Dewas.
17. Shri Ajay Ramawat, II C.J-II, Agar, District Shajapur.
18. Smt. Arti Sharma, II C.J-II, Dhar.
19. Shri Nilesh Kumar Girety, II C.J-II, Khandwa.
20. Smt. Arti Dheengra, IV C.J-II, Shajapur.
21. Shri Ashish Persai, II C.J-II, Shujalpur, District Shajapur.
22. Shri Pankaj Jaiswal, C.J-II, Kannod, District Dewas.
23. Ku. Padma Rajore, III C.J-II, Dhar.
24. Shri Vikas Chouhan, C.J-II, Dharampuri, District Dhar.
25. Smt. Sita Kanoge, II AJ to I C.J-II, Khandwa.
26. Shri Vidhan Maheshwari, I CJ-II, Dewas.
27. Shri Atul Yadav, C.J-II, Sonkatch, District Dewas.
28. Shri Shiv Charan Patel, IV C.J-II, Mandleshwar.
29. Shri Vijay Chouhan, IV C.J-II, Dhar.
30. Shri Ravi Kumar Baurasi, C.J-II, Kasrawad, District Mandleshwar.
31. Ku. Namita Borasi, III C.J-II, Khandwa.
32. Smt. Ritushree Gupta, V AJ to ICJ-II, Dhar.

With a direction to participate in the 6 days "Training on Mediation" programme between 18th to 24th January, 2015 at Indore.

3. District and Sessions Judge Dewas / Shajapur / Dhar / Mandleswar / Burhanpur / Khandwa for information and necessary action.
 - The District & Sessions Judge, Indore has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, MPSLSA, Jabalpur for information and necessary action in reference to letter No. 1800/2014, dated 06.09.2014, 2129/2014, dated 09.10.2014, 2261/2014, dated 29.10.2014, 2844/2014, dated 05.12.2014, Endt. No.2836/2014, dated 05.12.2014, 3105/2014, dated 27.12.2014, Endt. No. 3133/2014, dated 29.12.2014 & letter No. 3261/2014, dated 09.01.2015.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


(VED PRAKASH)
REGISTRAR GENERAL